

३१ अक्टूबर १९५६ को ४४ तिब्बती शरणार्थी गढ़वाल जिले के माना वरें से होकर भारत में घुस आए। इनमें १३ भिक्षु (मांस), ५ मजदूर, २ औरतें और ४ छोटे बच्चे हैं। आ जाने पर उन्होंने यह इच्छा व्यक्त की कि वे दलाई लामा से मिलेंगे और फिर गया, सारनाथ, वाराणसी, सांची और रावरसल की तीर्थयात्रा करेंगे।

माना और जोशीमठ में उनके आवास के दौरान में उन्हें हरेक सम्भव सहायता दी गई। गरीब शरणार्थियों को मुक्त राशन दिया गया और कुछ धन की सहायता भी दी गई। वे अब सीमान्त क्षेत्रों से मसूरी और तीर्थस्थानों के लिए रवाना हो गए हैं।

Foot-wear for Coal-miners

1474. **Shrimati Ila Palchoudhuri:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the Committee set up by the Ministry of Labour and Employment to investigate the possibility of evolving a suitable and standard pattern of foot-wear for coal-miners has submitted its report;

(b) if so, the details of its recommendations;

(c) whether they have been accepted; and

(d) if so, the nature of steps taken to implement them?

The Deputy Minister of Labour (Shri Abid Ali): (a). No.

(b) to (d). Do not arise.

Export of Chilly and Tamarind

1475. **Shri Subbiah Ambalam:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any representations from Madras Government have been received to ban further export of chilly and tamarind;

(b) if so, what steps have been taken by the Government in this regard; and

(c) the quantity of each of these commodities exported during 1957, 1958 and the current year so far?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) No, Sir.

(b) Does not arise.

(c)

	Qty. in Cwts.		
	1957	1958	1959 (Jan.-Sept.)*
Chillies .	56,023	1,02,871	17,290
Tamarind	149,615	1,43,203	1,06,015

*Information regarding exports later than September 1959 is not available.

Certificate of Eligibility for Allotment of Accommodation

1476. { **Shri Nath Pai:**
Shri S. M. Banerjee:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) the composition of the Committee appointed by Government to consider applications for the grant of certificate of eligibility of residential accommodation by the Directorate of Estates to those Central Government officers whose fathers own house(s) in New Delhi/Delhi;

(b) the periodicity of the meetings of the Committee;

(c) the number of applications received so far during the current year, and the number of cases in which certificates of eligibility have been issued; and

(d) the normal time lag between the receipt of application for a certificate of eligibility and the disposal of the application?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) The Committee consists of:

Joint Secretary and Deputy Secretary, Ministry of Works,

Housing and Supply, Director of Estates and the Assistant Financial Adviser.

(b) The Committee meets are often as necessary; in fact, recently it has been meeting once a fortnight or even oftener.

(c) 42 applications were received during the current year. Out of these, 13 officers have been declared as eligible for Government accommodation.

(d) A case normally takes three to four weeks for disposal but at times longer periods are involved if the information furnished by the officer is not complete or if the Committee desires to have certain particulars not previously furnished by the officers.

Accommodation for Government Employees

1477. { Shri Nath Pal:
Shri S. M. Banerjee:

Will the Minister of Works, Housing and Supply be pleased to state the number of Central Government Officers in Class I, Class II and Class III posts who either themselves or whose parents or any dependent relations own houses in New Delhi/Delhi, but who are occupying accommodation allotted by the Directorate of Estates, Government of India in New Delhi/Delhi, Class-wise and Ministry-wise?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): A statement showing the required information (Ministry-wise and Class-wise) is laid on the Table of the House. [See Appendix III, annexure No. 36].

Unauthorised Constructions in Refugee Markets in Delhi

1478. { Shri Ram Krishan Gupta:
Shri N. M. Deb:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state the nature of steps taken or

proposed to be taken against the shop-keepers who have made unauthorised constructions in Khanna Market, Shankar Market and other refugee markets of Delhi?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): This is a matter which concerns the Local Administration or the local body concerned. The position in Delhi is no different than in any other State.

Strike at Bombay Port

1479. Shri P. G. Deb: Will the Minister of Labour and Employment be pleased to state:

(a) whether any strike took place at Bombay Port on the 27th October, 1959; and

(b) if so, the reasons therefor?

The Deputy Minister of Labour (Shri Abd All): (a) Yes.

(b). The strike was reported to be a protest against the alleged delay in the settlement of certain demands made on behalf of the workmen of the Bombay Port Trust.

Handicrafts Museum in New Delhi

1480. Shri P. G. Deb: Will the Minister of Commerce and Industry be pleased to state:

(a) whether a Handicrafts Museum is to be established in New Delhi; and

(b) if so, what is the total amount to be spent?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The All India Handicrafts Board is already running a Handicrafts Museum in New Delhi since the year 1954. The Museum is, at present, housed in a private rented building at Janpath. An expenditure of about Rs. 3,05,000 has been incurred so far on the purchase of exhibits and equipments etc. for the Museum.